# POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

# BIO WHITEGOLD INDUSTRIES LIMITED

Regd. Office: New No. 5, Kuppuswamy Street, T. Nagar, Chennai - 600 017.
Tel.: 044-28158470 and Fax: 044-42125052

The details subsequent to the completion of the Offer made vide Public Announcement (PA) dated December 14, 2010 (Tuesday) pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations') issued by **Intensive Fiscal Services Private Limited** (the 'Manager to the Offer') on behalf of **Starlite Infotech Limited, Tuff Tubes Private Limited, Vibgyor Gold Limited and Vibgyor Media Private Limited** (the 'Acquirers') to acquire 10,20,320 fully paid-up equity shares of Rs. 10/- each, representing 20.00% of the total paid up equity share capital/voting capital of **BIO WHITEGOLD INDUSTRIES LIMITED** (the 'Target Company') at a price of Rs. 10/- per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : Bio Whitegold Industries Limited
2. Name of the Acquirers : A) Starlite Infotech Limited
   B) Tuff Tubes Private Limited
   C) Vibgyor Gold Limited and
   D) Vibgyor Media Private Limited
3. Name of Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Offer details
   a) Date of Opening of the Offer : February 4, 2011 (Friday)
   b) Date of Closure of the Offer : February 23, 2011 (Wednesday)
6. Details of the acquisition :

| Sr. No. | Particulars | Proposed in the Offer Document | | Actuals | |
|---|---|---|---|---|---|
| i) | Offer Price | Rs. 10/- | | Rs. 10/- | |
| ii) | Shareholding of Acquirers (No & % of the voting capital) before PA & Share Purchase Agreement | Nil | | Nil | |
| iii) | Shares acquired under Share Purchase Agreement (No & % of the voting capital) | 36,78,100 (72.10%) | | 36,78,100 (72.10%) | |
| iv) | Shares acquired in the Open Offer (No & % of the voting capital) | 10,20,320 (20.00%) | | 17,000 (0.33%) | |
| v) | Size of the Open Offer (No. of shares multiplied by Offer Price per share) | Rs. 1,02,03,200/- | | Rs. 1,70,000 | |
| vi) | Shares acquired after PA but before 7 working days prior to Closure Date, if any | Nil | | Nil | |
| vii) | Post Offer Shareholding of Acquirers (No & % of the voting capital) (ii+iii+iv+vi) | 46,98,420 (92.10%) | | 36,95,100 (72.43%) | |
| viii) | Pre & Post Offer Shareholding of Public (No & % of the voting capital) | **Pre Offer** | **Post Offer** | **Pre Offer** | **Post Offer** |
| | | 14,23,500 (27.90%) | 4,03,180 (7.90%) | 14,23,500 (27.90%) | 14,06,500 (27.57%) |

7. Status of Escrow Account, whether released or not : 17,000 Shares have been offered for acquisition under Open Offer. Hence Special Account has been opened and consideration amount for shares accepted under the Open Offer have been dispatched to respective shareholders. The balance amount retained in Escrow Account, with lien in favour of Manager to the Offer is in process and will be released shortly to the Acquirers.
8. Payment of Interest, if any, to the shareholders along with the details thereof : Nil
9. Status of Investor Complaints received, if any : Nil

**This Public Announcement would also be available on SEBI's website at www.sebi.gov.in.**

The Acquirers and its respective Directors accept full responsibility for the information contained in this Post Offer Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997.

**Issued by Manager to the Offer on behalf of the Acquirers:**

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**INTENSIVE FISCAL SERVICES PRIVATE LIMITED**
**Contact Person: Mr. Brijesh Parekh / Mr. Rishabh Jain**
131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai - 400 021.
Branches - Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
**Tel**.: 022-22870443/44/45; **Fax**: 022 - 22870446; **E-mail**: rishabh@intensivefiscal.com

Date: March 05, 2011 Place: Kolkata